

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA  
UNSTARRED QUESTION NO. 211  
TO BE ANSWERED ON 17.07.2017**

**RESERVATION FOR IP'S WARDS IN ESIC MEDICAL COLLEGES**

**211. SHRI N.K. PREMACHANDRAN:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government has taken note that the criteria fixed by the Government for selection of Insured Pension (IP's) children for MBBS/BDS course in ESIC Medical College is not favourable to the insured person and their children and if so, the details thereof;
- (b) the action taken by the Government to liberalize the criteria so as to fill all the seats reserved for the IP's children in ESIC Medical Colleges; and
- (c) the details regarding the total seats available for IP's children in the ESIC Medical Colleges and Dental Colleges during the academic year 2016-17?

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI BANDARU DATTATREYA)**

(a) & (b): The Government has already taken note and accordingly, Employees State Insurance Corporation (ESIC) policy defining the criteria for eligibility under "Insured Person Quota" for preferential admissions to MBBS/BDS course in its Medical/ Dental Colleges has been amended for 2017-18. As per revised criteria, wards of IPs having upto three years of insurable employment have also been included.

(c):- The details regarding total seats for IP's children in ESI Medical Colleges during 2016-17 is as under:-

<b>Name of ESI Medical College</b>	<b>No. of seats</b>
<b>Joka- Kolkata, West Bengal</b>	<b>52</b>
<b>Rajaji Nagar, Bangalore, Karnataka</b>	<b>45</b>
<b>Gulbarga, Karnataka</b>	<b>45</b>
<b>K.K. Nagar, Chennai, Tamil Nadu</b>	<b>20</b>
<b>Faridabad, Haryana</b>	<b>35</b>
<b>Coimbatore, Tamil Nadu</b>	<b>20</b>
<b>Sanathnagar</b>	<b>50</b>
<b>Total</b>	<b>267</b>

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